

finalisation by Hindustan Copper Limited. Once this exercise is completed the whole question of taking up of additional exploration and test work on the Sukinda Nickel ores will be considered.

**Opening of new Branches of
Commercial Banks**

25. SHRIMATI JAYANTI PATNAIK : Will the Minister of FINANCE be pleased to state :

(a) the target set for the opening of new branches of various commercial banks in different States and Union Territories during the Sixth Plan ;

(b) the State-wise achievement made in this regard so far ; and

(c) the details of the programme prepared to achieve the Sixth Plan bank expansion programme ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The

current branch licensing policy covers the period from April 1982 to March 1985 and aims at achieving a coverage of one bank office for every 17,000 population on the basis of 1981 census in the rural and semi urban areas. For the stipulated norms of population coverage, 7540 branches were required to be opened during the policy period in rural/semi-urban areas of deficit districts. In addition, 823 branches were proposed to be opened in non-deficit districts.

(b) State-wise details of the increase in the number of branches between 31.3.82 to 30.6.84 and also authorisations/licences pending with the banks as on 30.6.84 are set out in the statement.

(c) The State Governments were to identify centres for opening new bank branches on the basis of the recommendations of District Consultative Committee. During the current policy period, so far about ten thousand centres have been allowed to banks for opening offices in rural and semi-urban areas on the basis of such recommendations and also on the basis of proposals received from individual banks.

Statement

State-wise/Union Territory-wise increase in the number of branches of commercial banks in the country between 31.3.82 and 30.6.84 as also the number of authorisations/licences pending with them as on 30.6.84

State/Union Territories	Rural	Semi urban	Urban	Metro-politan/Port Towns	Total	Autorisations/Licences pending as on 30.6.84
1	2	3	4	5	6	7
1. Andhra Pradesh	451	23	29	30	533	425
2. Assam	134	27	4	—	165	221
3. Bihar	426	25	26	—	477	712
4. Gujarat	252	24	22	24	322	205
5. Haryana	109	16	19	—	144	27

	2	3	4	5	6	7
6. Himachal Pradesh	91	1	—	—	92	35
7. Jammu & Kashmir	78	2	10	—	90	86
8. Karnataka	426	33	36	24	519	258
9. Kerala	55	80	18	6	159	57
10. Madhya Pradesh	642	60	38	—	740	490
11. Maharashtra	415	25	54	48	542	490
12. Manipur	11	—	1	—	12	37
13. Meghalaya	26	4	—	—	31	32
14. Nagaland	9	2	—	—	11	6
15. Orissa	228	24	11	1	264	166
16. Punjab	141	16	23	—	180	119
17. Rajasthan	312	38	34	—	384	216
18. Sikkim	10	2	—	—	12	—
19. Tamil Nadu	283	44	40	44	411	196
20. Tripura	2	1	—	—	3	38
21. Uttar Pradesh	1078	57	64	14	1213	1360
22. West Bengal	213	33	11	34	291	690
23. Andaman & Nicobar Islands	1	—	—	—	1	2
24. Arunachal Pradesh	10	1	—	—	11	25
25. Chandigarh	5	—	6	—	11	7
26. Delhi	7	1	—	70	78	72
27. Dadra & Nagar Haveli	—	—	—	—	—	—
28. Goa, Daman & Diu	10	—	—	1	11	5
29. Lakshadweep	—	—	—	—	—	—
30. Mizoram	5	2	—	—	7	28
31. Pondicherry	2	—	—	2	4	4
Total	5432	541	447	298	6718	6009